

Dalmiyanagar factories

1816. SHRI SURAJ PRASAD: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that the Dalmiyanagar factories have been locked out since last three years;

(b) whether it is a fact that the employees are starving;

(c) whether it is also a fact that the Supreme Court has declared the lock-out illegal and has asked the management to pay salaries to the employees; and

(d) what steps have been taken to open the factories?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Rohtas Industries Limited, Dalmiyanagar employing nearly 15,000 workers is lying closed since 9-9-1984.

(b) and (c) The workers of Rohtas Industries Ltd. have filed a Writ petition in the Supreme Court for payment for their wages and the matter is *sub-judice*.

(d) The State Government of Bihar are to formulate a proposal for revival of RIL, having regard to the financial and other implications.

Chairmen of public sector units

1817. SHRI SANTOSH KUMAR SAHU: Will the Minister of INDUSTRY be pleased to state;

(a) the names of the public sector units under his Ministry alongwith the names of the Chairmen of each unit; and

(b) the details of funds spent on publicity and mode of publicity of these units, unit-wise, during the last two years?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI): (a) A statement containing the names of the Public Sector Units and names of Chief Executives for each unit is annexed. [See Appendix CXXXIX Annexure No. 115.]

(b) The information is being collected and will be laid on the Table of the House.

Supply of Pick Van by M/s. Bajaj Tempo Ltd.

1818. SHRI F. M. KHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that under a new scheme announced recently by Maharashtra Government, M/s. Bajaj Tempo Limited, Pune were to supply complete Bajaj F-305 Pick Van through their various agents at a price of about Rs. 95,000;

(b) whether Government are aware that M/s. J. J. Motor, Jhandewalan, New Delhi have not supplied complete van, with all accessories, to the purchasers in Delhi, though they charged a price of Rs. 95,000 from them;

(c) if the answer to part (b) above be in the affirmative, what action Government propose to take against the firm to get the extra amount refunded to the purchasers in Delhi;

(d) whether it is also a fact that M/s. J. J. Motors are charging Rs. 2,400 in addition to Rs. 95,000 towards transport of Bajaj F-305 Pick Vans to the purchasers; and

(e) if so, whether it is in violation of the scheme announced by the Government of Maharashtra recently?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Government of Maharashtra had announced concession in Central Sales Tax on sale